

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 62/2923/2020

This the 23rd day of April, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. DINESH SHARMA, MEMBER (A)**



Tamseel Hussain Khan, age 26 years, S/o Zaffer Hussain Khan,
R/o Khan Colony Chanpora, Srinagar.

.....Applicant

(Advocate: Mr. Bhat Fayaz Ahmad)

Versus

1. Jammu & Kashmir Khadi and Village Industries Board through its Managing Director, Old Secretariat, Srinagar.
2. Controller of Examinations, Jammu & Kashmir Khadi and Village Industries Board, Srinagar.
3. Dy. Chief Executive Officer, Jammu & Kashmir Khadi and Village Industries Board, (Administration), Srinagar.
4. Administrative Officer, Jammu & Kashmir Khadi and Village Industries Board, Srinagar.

.....Respondents

(Advocate: Mr. Amit Gupta, AAG)

O R D E R [O R A L]

(By Hon'ble Mr. Dinesh Sharma, Member-A)

The present TA has been received by way of transfer from Hon'ble High Court of J&K at Srinagar. Since the case pertains to

Jammu & Kashmir Khadi and Village Industries Board, Srinagar, this Tribunal cannot assume jurisdiction in respect of any service matter pertaining to Jammu & Kashmir Khadi and Village Industries Board, Srinagar.



2. Therefore, since this Tribunal has no jurisdiction to deal with the present case, this case be sent back to Registrar (Judicial), High Court of Jammu & Kashmir at Srinagar to be placed before the Hon'ble Bench for further orders.

3. Both the parties are directed to appear before the Registrar (Judicial), High Court of Jammu & Kashmir at Srinagar on 27.05.2021.

(DINESH SHARMA)
MEMBER (A)

(RAKESH SAGAR JAIN)
MEMBER (J)

JNS